

Passport (Second Amendment) Rules, 1969

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : I beg to lay on the Table a copy of the Passports (Second Amendment) Rules, 1969, published in Notification No. G. S. R. 2220 in Gazette of India dated the 15th September, 1969, under sub-section (3) of section 24 of the Passports Act, 1967. [*Placed in Library. See No. LT—1988/69*]

the first day of the Seventy-first Session of the Rajya Sabha.”’

MR. SPEAKER : Shri Thirumala Rao.

SHRI SRINIBAS MISRA (Cuttack) : Sir, what about my point of order ? When I rose, you asked me to sit down. Now in this pandemonium my point of order is lost. Are you disallowing my point of order without hearing it ? Is any procedure being followed ?

MR. SPEAKER : Please wait for some time. After these items are over, I shall hear your point of order.

12.39 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :

- (i) ‘I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 17th November, 1969, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Contempt of Courts Bill, 1968 :

“That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to define and limit the powers of certain courts in punishing contempts of courts and to regulate their procedure in relation thereto be further extended up to the first day of the Seventy-first Session of the Rajya Sabha.”’

- (ii) ‘I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 17th November, 1969, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Hire-Purchase Bill, 1968 :

“That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to define and regulate the rights and duties of parties to hire-purchase agreements and for matters connected therewith or incidental thereto be further extended up to

PAPER RELATING TO ESTIMATES COMMITTEE

SHRI THIRUMALA RAO (Kakinada) : I beg to lay on the Table a statement showing further reply of Government to the comments of the Estimates Committee on recommendation (Sl. No. 30 Para 77) included in Chapter II of the Twenty-second Report of the Estimates Committee relating to the Ministry of Industrial Development and Company Affairs—Rural Industrialisation.

COMMITTEE ON PRIVILEGES**Ninth Report**

SHRI SURENDRA NATH DWIVEDI (Kendrapara) : I beg to lay on the Table the Ninth Report of the Committee of Privileges.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**Fifty-fourth Report**

SHRI BHALJIBHAI PARMAR (Dohad) : I beg to present the Fifty-fourth Report of the Committee on Private Members' Bills and Resolutions.